

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:130
ANSWERED ON:21.07.2015
Service of Home Guard
Maurya Shri Keshav Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any national policy for regularisation and upgradation of the terms and conditions of service of Home Guards who play great role in the internal security of the country;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to formulate any policy for improving the pitiable condition of Home Guards; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RJIJU)

(a) & (b): No Madam, the voluntary services of Home Guards in States/UTs are dealt with under the respective State Home Guards Acts and Rules.

(c) & (d): No Madam, the extent of utilization of Home Guards is prerogative of the State Governments as it is a State Subject. The Central Government does not maintain any information on the condition of the Home Guards.
